

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 2193 OF 2016**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Essar Power (MP) Ltd.**

**...Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s) :**

**Ms. Molshree Bhatnagar  
Ms. Shruti Verma**

**ORDER**

Learned counsel for the Appellant seeks a week's time to cure the defects.

List the matter on **02.03.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**